

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2931  
ANSWERED ON:07.12.2000  
IRREGULARITIES AT SANTUSHTI COMPLEX  
BODAKUNTI VENKATESHWARLU;GADDE RAMAMOHAN;M.V.V.S MURTHI;SHIVAJI MANE

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether on the basis of report given by a Special Audit Team regarding irregularities at Santushti Commercial Complex, a Committee to enquire into the whole affairs was constituted;
- (b) if so, whether the Report of the Committee has since been received;
- (c) if so, the details thereof and the follow-up action taken thereon; and
- (d) if not, the reasons for delay and the time by which the report is likely to be submitted?

**Answer**

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) to (d): Sir, an Enquiry Officer was appointed to independently, probe into the affairs of Santushti complex. The enquiry report has been received, which, inter-alia, states that the Santushti Complex was started in violation of various rules and regulations and that there were some irregularities in the financial management of the Complex. The Report is under consideration.